

12.43 hrs.

PAPERS LAID ON THE TABLE

CORRESPONDENCE BETWEEN FOREIGN
MINISTERS OF INDIA AND PAKISTAN
FROM JUNE 15 TO AUGUST 10, 1974

THE MINISTER OF EXTERNAL
AFFAIRS (SHRI SWARAN SINGH).
I beg to lay on the Table—

- (1) A copy of letter dated June 15, 1974 from Sardar Swaran Singh, Minister of External Affairs, to Mr Aziz Ahmed, Minister of State for Defence and Foreign Affairs, Government of Pakistan (Hindi and English versions).
- (2) A copy of letter dated July 9, 1974 from Mr. Aziz Ahmed, Minister of State for Defence and Foreign Affairs, Government of Pakistan to Sardar Swaran Singh, Minister of External Affairs, Government of India (Hindi and English versions).
- (3) A copy of letter dated August 2, 1974, from Sardar Swaran Singh, Minister of External Affairs to Mr. Aziz Ahmed, Minister of State for Defence and Foreign Affairs, Government of Pakistan. (Hindi and English versions).
- (4) A copy of letter dated August 10, 1974 from Mr. Aziz Ahmed, Minister of State for Defence and Foreign Affairs, Government of Pakistan to Sardar Swaran Singh, Minister of External Affairs, Government of India. (Hindi and English versions). [Placed in Library. See No. LT-8258/74].
- (5) A copy of letter dated August 20, 1974 from Sardar Swaran Singh, Minister of External

Affairs to Mr. Aziz Ahmed, Minister of State for Defence and Foreign Affairs, Government of Pakistan. (Hindi and English versions). [Placed in Library See No. 8258/74].

श्री अटल बिहारी वाजपेयी (ग्वालियर)
अध्यक्ष जी विदेश मंत्री ने तो कागज
रखे हैं उनका हिन्दी अनुवाद साथ में नहीं
है ।

श्री स्वर्ण सिंह मैं चेक करूंगा ।
मैं हिन्दी में अनुवाद तो करूँगा है, अगर
बढ़ नहा पहूँच है तो पहुँच जायेंगे ।

REPORT AND AUDITED ACCOUNTS OF
DEPOSIT INSURANCE CORPORATION,
BOMBAY FOR THE YEAR ENDED THE 31ST
DECEMBER, 1973

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE (SHRI
K. R. GANESH): I beg to lay on the
Table a copy of the Report (Hindi
and English versions) on the work-
ing of the Deposit Insurance Corpora-
tion, Bombay, for the year ended the
31st December, 1973, along with the
Audited Accounts, under sub-section
(2) of section 32 of the Deposit In-
surance Corporation Act, 1961.
[Placed in Library See No. LT-8259/
74]

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL. Sir, I
have to report the following messages
received from the Secretary-General
of Rajya Sabha:—

- (i) In accordance with the pro-
visions of rule 127 of the
Rules of Procedure and Con-
duct of Business in the Rajya
Sabha, I am directed to in-
form the Lok Sabha that the
Rajya Sabha, at its sitting

held on the 19th August, 1974, agreed without any amendment to the University of Hyderabad Bill, 1974, which was passed by the Lok Sabha at its sitting held on the 7th August, 1974'

- (ii) 'In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 22nd August, 1974, agreed without any amendment to the Companies (Amendment) Bill, 1974 which was passed by the Lok Sabha at its sitting held on the 5th August, 1974'

- (iii) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Thursday, the 22nd August, 1974, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Adoption of Children Bill, 1972:

"That the time appointed for the presentation of the Report of the Joint Committee of the House on the Adoption of Children Bill, 1972, be further extended up to the last day of the Ninety-second Session of the Rajya Sabha,"

ASSENT TO BILL

SECRETARY-GENERAL: Sir, I lay on the Table the Direct Taxes (Amendment) Bill, 1974 passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 16th August, 1974.

12.45 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1974-75

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (General) for 1974-75.

SHRI SHYAMNANDAN MISHRA (Begusaria): Sir, may I seek your guidance? Now the Supplementary Demands have been presented. But at what stage would it be permissible for us to point out or tell you whether they are in conformity with your ruling?

अध्यक्ष महोदय उस पर डिस्कशन प्रायेगा। आप भी सवे, हम भी देखेंगे।

श्री श्यामनन्दन मिश्र बाद में इजाजत होगी तो मैं। (व्यवधान)

अध्यक्ष महोदय जो बाद में सुधर जाये वह ठीक होता है।

12 45 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): With your permission, Sir, I rise to announce Government Business in this House during the week commencing 26th August, 1974, will consist of:—

(1) Consideration and passing of the Constitution (Thirty Fourth Amendment) Bill, 1974

(2) Consideration of any item of Government Business carried over from the Order Paper of Saturday, the 24th August, 1974.

(3) Consideration and passing of the following Bills in replacement of Ordinances together with the